

Through FAX

(J.H.C. Sch. 1-7)

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From:
Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

Sri Dilip Kumar, IAS,
Joint Secretary, National Human Rights Commission,
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA,
New Delhi – 110023.

Ref: - Your Letter bearing No. 23011/21/2018-19/Trg. dated 15.10.2018.

Sub: - Regarding nomination for attending Two Days Training Programme for First Class Judicial Magistrate scheduled to be held on November 17-18, 2018 in the Indian Law Institute, New Delhi.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate (i) **Sri Ravi Prakash Tiwari, Addl. Civil Judge (Junior Division), Khunti** and ii) **Sri Achhat Srivastava, Addl. Civil Judge (Junior Division), Latehar** to attend **Two Days Training Programme** scheduled to be held **November 17-18, 2018 in the Indian Law Institute, New Delhi.**

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

- 1) **Sri Ravi Prakash Tiwari**, Addl. Civil Judge (Junior Division), Khunti
Mobile No.: 9430349618
E-mail ID : cherev07@gmail.com
- 2) **Sri Achhat Srivastava**, Addl. Civil Judge (Junior Division), Latehar
Mobile No.: 8004488250 / 9955078787
E-mail ID : achhatsrivastava1811@gmail.com

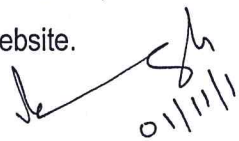
This is for kind information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 4436 / Apptt.

Ranchi dated the 01/11/2018

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar & Dr. A.K.Verma, Deputy Registrar, Indian Law Institute, New Delhi / the Principal District & Sessions Judges, Khunti & Latehar for information and needful / Sri Ravi Prakash Tiwari, Addl. Civil Judge (Junior Division), Khunti and Sri Achhat Srivastava, Addl. Civil Judge (Junior Division), Latehar along with copy of the aforesaid letter with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


01/11/18
Registrar (Administration)